

the Auroville Project in Pondicherry has revealed shady deals and misappropriation of public funds; and

(b) if so, what are the details and action taken if any in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The accounts of the Auroville Project had been audited by the Officers of Auditor General of India at the specific instance of the Auroville Committee set up by the Government of India vide its Resolution dated 21st December, 1976. A preliminary scrutiny of the report indicates some irregularities. Detailed examination is under way. Appropriate action will be taken on the basis of the detailed examination.

Closure of Rehabilitation Department

*8. **SHRI SOMNATH CHATTERJEE:**

SHRI YAGYA DUTT SHARMA:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that there is a proposal to close down the Department of Rehabilitation within three years;

(b) if so, the reasons thereof;

(c) whether Government have clear cut policy and programme for redeployment/absorption of surplus staff/employees (both regular and work charged) of Dandakaranya Project in the event of closure of Rehabilitation Department; and

(d) if so, the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir. The matter relating to speedy winding up of the Department of Rehabilitation is under consideration.

(b) Government are keen that the displaced persons are rehabilitated as quickly and effectively under the schemes formulated for them so that they might merge with the mainstream of national life.

(c) and (d). According to present indications, Dandakaranya Project is not likely to be wound up before the end of the Sixth Five Year Plan period. Any staff rendered surplus would be considered for admissible re-deployment facilities.

Abolition of Lease Hold System in Delhi

*9. **SHRI M. RAM GOPAL REDDY:**

SHRI JANARDHANA POOJARY:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether there is a proposal to scrap the lease hold system for the sale of land in Delhi; and

(b) if so, the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). In August, 1977, a Committee was set up to consider, among other things, the question of conversion of leasehold system to freehold in Delhi. No decision has yet been taken by Government on the report of the Committee.

दण्डकारण्य से लोगों का अन्य स्थानों को चले जाना

*10. **श्री नवाब सिंह चौहान :** क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) दण्डकारण्य से हाल ही में कितने व्यक्ति पश्चिम बंगाल व अन्य स्थानों को चले गये हैं;